

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 15th July, 2024

No.HC.VII-08/2024/5902/A In exercise of powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of Gauhati High Court, Guwahati, has been pleased to appoint Dr. HTC Lalrinchhana, an officer in Grade-I of Mizoram Judicial Service, presently posted as Special Judge, PC Act, Aizawl as Registrar, Gauhati High Court, Aizawl Bench, in his grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge of the said post vice Shri T.L. Guite already released.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2024/5903-5915 /A. **Dated 15.07.2024**

Copy to:-

1. The Secretary Law & Judicial Department, Government of Mizoram.
2. The Principal Accountant General, Mizoram.
3. Dr. HTC Lalrinchhana Special Judge, PC Act, Aizawl. He is directed to hand over charge to the District & Sessions Judge, Aizawl Judicial District, Aizawl.
4. The District and Sessions Judge, _____.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar (i/c), Gauhati High Court, Aizawl Bench.
7. The Joint Registrar (_____), Gauhati High Court, Aizawl Bench.
8. The Deputy Registrar (_____), Gauhati High Court, Aizawl Bench.
9. The Private Secretary to Hon'ble Mr. Justice/ Mrs. Justice
_____ Gauhati High Court, Guwahati.


15/07/24

10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
11. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
12. The Controller, Printing & Stationeries, Govt. of Mizoram, for publication of the Notification in the Mizoram Gazette.


15/07/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI